Sl.	Name of	Identification	Details of cla		Details of cla		
No	creditor	No.	Date of	Amount claimed	Amount of claim	Nature of	
			receipt		admitted	claim	
	Canara						
	Bank (e-						
1	Syndicate)		05.02.2021	1,442,374,711.10	1,442,374,711.10	Secured	
	II.' D. 1		01 02 2021	241 041 077 22	241 041 077 22	G 1	
2	Union Bank		01.03.2021	341,941,875.33	341,941,875.33	Secured	
1		ĺ	ĺ				

	3371 41			
_	Whether	Details of Security Interest	Amount	% share
by security security			covered by	in total
interest	interest		guarantee	amount of
relinquished				claims
	?			admitted
	(Yes/No)			
		Primary security		
		a) Hypothecation of entire Current Asset of the		
		Company viz. Raw Material, Stock & receivables		
		(both present & future)		
		b) First charge on plant and machinery of the		
		company created out of our term loans (both present		
		and future)		
		Collateral Security:		
		a) Exclusive First charge of UREM of factory land		
		and building situated at Sai Road, Gullerwala, Baddi		
		village, Salon District, Himachal Pradesh in the		
		name of the company (Land measuring 5 Bighas &		
		18 Biswas)		
		b) Hypothecation of the entire fixed assets of the		
		company (both present and future).		
		Personal Guarantee of the following person:		
		1. Mr. Madhusudan Balasaria		
		2. Mr. Aditya Balasaria		
		3. Mr. Aditya Balasaria		
		4. Mr Madhusudan Balasaria		
		Corporate Guarantor		
1,442,374,711.10	Yes	M/s Purna Pharmaceuticals Pvt Ltd	0	80.76%
		a) 1st PARI-PASSU charge on entire movable and		
		fixed assets of the company.		
		b) 1st PARI- PASSU charge by way of EM of Factory		
		Land and Building situated at Sai Road, Village:		
		Gullerwala, Baddi, Distt. Salon (HP), Land		
		Admeasuring 5 Bighas & 18 Biswa I. E. 5310 Sq		
341941875.3	Yes	Yards, (Date of MOE : 12.08.2016)	0	19.15%

## mount in ₹)

Amount of	Amount	Amount	Amount of	Domonics
				Remarks,
contingent claim	of any mutual	of claim	claim under	if any
ciaim		rejected	verification	
	dues,			
	that			
	may be			
	set off			
0	0	0	0	